

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00642/2020

Friday, this the 1st day of January, 2021

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

1. V.Sivaramakrishnan,
aged 75 years,
S/o. K.Vaithianathan,
Retd. Scientist/Engineer SE, VSSC, Trivandrum,
residing at Anandhi Flats, 5/519A,
Subramaniam Salai, Kottivakkam, Chennai – 600 041.
2. R.Balachandran,
aged 76 years,
S/o. Late S.Ramamirtham,
Retd. Scientist/Engineer SF, VSSC, Trivandrum,
residing at Door 90, F1/1424, 13 Main Road,
Anna Nagar West, Chennai – 600 040
3. V.Chandrasekaran,
aged 70 years,
S/o. K.Vaidyanathan,
Retd. Scientist/Engineer SG, VSSC, Trivandrum,
residing at 6/197, Sri Kripa, Souparnika Gardens,
Nethaji Road, Vattiyoorkkavu,
Thiruvananthapuram – 695 013
4. Dhananjayan Nair.V,
aged 67 years,
S/o. Velayudhan Nair.P.K,
Retd. Scientist/Engineer SF, VSSC, Trivandrum,
residing at Nalukettu, BNRA-GZ. Engineering College (PO),
Trivandrum – 695 016
5. M.Raja Ravindra Prasad,
aged 74 years,
S/o. Mandapaka Gunneswara Rao,
Retd Scientist/Engineer SF, VSSC, Trivandrum,
residing at Flat-201, Indraprastha Apartments,
Indira Nagar Colony, Venkatapuram,
Lothkunta, Alwal, Secunderabad, Telangana – 500 015

6. Dr. K.SV. Subbarao,
aged 76 years,
S/o. Late K.Krishna Rao,
Retd. Scientist/Engineer SF, VSSC, Trivandrum,
residing at Flat No. 102, High Rise Gokulam,
Road No. 2, Alakapuri, Ramakrishnapuram,
Hyderabad, Telengana – 500 102
7. Dr. P.V.Subba Rao,
aged 76 years,
S/o. Pulipaka Appa Rao,
Retd. Scientist/Engineer SG, VSSC, Trivandrum,
residing at Plot-73, D No. 54-14/1-20A,
2nd Street, Sreenivasa Nagar,
Bank Colony, Ring Road, Vijayawada, Andhra Pradesh – 520 008
8. Govindarajulu.K.P,
aged 80 years,
S/o. K.R.Purushotham,
Retd. Scientist/Engineer SD, VSSC, Trivandrum,
residing at APSARA, 5/27,
Gandhi Nagar 1st Street,
Koundampalayam, Coimbatore – 641 030
9. R.Jayaraman,
aged 77 years,
S/o. G.Radhakrishnan,
Retd. Engineer SG, VSSC, Trivandrum,
residing at 2, 12th Cross, 5th Main,
Srinivasa Nagar, Trichy – 620 017
10. V.Krithivasan,
aged 73 years,
S/o. V.Venkataraman,
Retd. Engineer SE, VSSC, Trivandrum,
residing at 309, Sankar Nagar,
Thiruvananthapuram – 695 040
11. S.Manickavasagam,
aged 73 years,
S/o. A.Sivathanu Pillai,
Retd. Engineer SF, VSSC, Trivandrum,
residing at A101, Sidharth Dakshin,
Urapakkam – 603 210
12. I.Raja Rao,
aged 71 years,
S/o. Late I.Balayya,
Retd. Scientist/Engineer SF, VSSC, Trivandrum,
residing at LIG-32, Sector 5, MVP Colony,

Visakhapatnam – 530 017

13. K.Rajasekhara Rao,
aged 74 years,
S/o. Gangadhara Rao,
Retd. Engineer SG, VSSC, Trivandrum,
residing at 11-13-28, Road 1,
Alakapuri, Hyderabad-102
14. D.Ramakrishna Rao, Duggirala
aged 74 years,
S/o. D.Venkatachalapathy Rao,
Retd Engineer SG, VSSC, Trivandrum,
residing at Flat No. 507, C Block Kalakriti Apartments,
Tarnaka, Hyderabad – 500 017
15. Ramanathan.T.R,
aged 76 years,
S/o. Thirunavukkarasu,
Retd. Engineer SG, VSSC, Trivandrum,
residing at ‘SARJI’, TC 42/886(19),
Sree Nagar 1st Cross Enclave,
Vallakkadavu (PO), Thiruvananthapuram – 695 008
16. P. Rangaraju,
aged 76 years,
S/o. Perumal Reddy,
Retd. Engineer SG, VSSC, Trivandrum,
residing at 715, Shankar Nagar,
Thiruvananthapuram – 695 040
17. S.Sayid Masuthu,
aged 72 years,
S/o. Late S.Shahul Hameed,
Retd. Scientist/Engineer SG, VSSC, Trivandrum,
residing at “Shabee”, PHRA-16,
Philips Hill, Kumarapuram,
Thiruvananthapuram – 695 011.
18. Sham Lal Verma,
aged 78 years,
S/o. Banshi Ram, Retd. Scientist/Engineer, VSSC, Trivandrum,
residing at 4/345, Kuruvakonam, Kawdiar (PO),
Thiruvananthapuram – 695
19. C.Simon Wesley,
aged 67 years,
S/o. C.S.Joseph,
Retd. Scientist/Engineer, VSSC, Trivandrum,
residing at Cheruvathoor, TC 5/1156,

Chavadimukku, Sreekaryam (PO),
Thiruvananthapuram – 695 017.

20. Sivaprahasam.T,
aged 64 years,
S/o. S.Thirunavukkarasu,
Retd. Scientist/Engineer SF, VSSC, Trivandrum,
residing at Plot No. 108, Third Street,
VGP Selva Nagar Extn, Velacherry, Chennai – 600 042.
21. Sivarama Kurup.A,
aged 75 years,
S/o. Appukutta Pillai.V,
Retd. Engineer, SF, VSSC, Trivandrum,
residing at TC 16/3620,
Chandralayam, BRRA 170,
Burma Road, Kumarapuram,
Thiruvananthapuram – 695 011
22. R.Sonaimuthu,
aged 71 years,
S/o. N.Ramaiah,
Retd. Scientist/Engineer SE, VSSC, Trivandrum,
residing at 37, Nathen Nagar,
Muniswar Nagar, Hosur, Tamilnadu – 635 109.
23. H.Somasundaram,
aged 73 years,
S/o. Hariharan Subramanian,
Retd. Engineer SG, VSSC, Trivandrum,
residing at TC 50/1604, Castle, T.R.W.A, 198,
Thaliyal, Karamana (PO), Thiruvananthapuram – 695 002.
24. Sukesh Chandra Pal,
aged 76 years,
S/o. Karuna Kumar Pal,
Retd. Scientist/Engineer SF, VSSC, Trivandrum,
residing at H403/G-10, PWC, Marasandra,
Bengaluru, Karnataka – 562 163
25. Thomas Mathew,
aged 70 years,
S/o. O.M.Thomas,
Retd. Engineer SG, VSSC Trivandrum,
residing at OASIS, RG-107A,
Hospital Road, Pongumoodu,
Thiruvananthapuram – 695 001.
26. K.Thulasi,
Aged 77 years,

D/o. R.N.Kannaiah Raju, Retd.
 Scientist/Engineer SE, VSSC, Trivandrum,
 residing at J2 – 2A, Jaeris Sundarbens,
 Nolambur, Chennai – 600 095.

27. Thyagasundaram.M,
 aged 74 years,
 S/o. Murugesan,
 Scientist/Engineer SG, VSSC, Trivandrum,
 residing at No. 69/23, Subramani Street,
 Opp. Paddy Field Road, Perambur,
 Chennai, Tamilnadu – 600 011

28. K.Veerasamy,
 aged 74 years,
 S/o. T.S.Krishnamoorthy,
 Retd. Scientist/Engineer SG, VSSC, Trivandrum,
 residing at 12/3, Raj Enclave, Sasi Nagar,
 Velacherry, Chennai – Tamilnadu – 600 042.

29. P.Vishnu Sharma,
 aged 75 years,
 S/o. P.Krishnamurthy,
 Retd. Scientist/Engineer SG, VSSC, Trivandrum,
 residing at Block 12, Flat 9, Kendriya Vihar,
 Miyapur, Hyderabad – 500 049. **Applicants**

(By Advocate : Mr. U. Balagangadharan)

V e r s u s

1. Union of India represented by
 Cabinet Secretary,
 Central Secretariat, New Delhi 110 001

2. The Secretary & Chairman, ISRO,
 Department of Space,
 Antariksh Bhavan,
 New BEL Road,
 Bangalore 560 094

3. The Secretary,
 Department of Personnel & Training,
 Ministry of Personnel, Public Grievances & Pension,
 North Block, New Delhi.

4. The Secretary,
 Department of Expenditure,
 North Block, New Delhi. **Respondents**

(By Advocate : Mr. N. Anilkumar, SCGSC)

This application having been heard on 01.01.2021 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard Advocate Mr. U. Balagangadharan, learned counsel appearing for the applicants and Advocate Mr. N. Anilkumar, SCGSC, learned counsel appearing for the respondents through video conferencing.

2. Learned counsel for the applicants submitted that the competent authority has issued an order dated 23.12.2020 on the basis of the representations filed by the applicants and they intend to withdraw the OA with permission to file a fresh OA.

3. In view of the above, the OA is dismissed as withdrawn with permission to file a fresh OA, if so advised. No order as to costs.

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

“SA”

Original Application No. 180/00642/2020**APPLICANTS' ANNEXURES**

Annexure A.1: A true copy of Office Memorandum No.2/10(8)/98-1 dated 3.2.1999 issued by the second respondent

Annexure A.2: A true copy of Office Memorandum No.2/10/87/98-I dated 12.8.1999 issued by the second respondent

Annexure A.3: A true copy of judgment of this Hon'ble Court in WPC31525/2004 dated 18.1.2007

Annexure A.4: A true copy of order in SLP 555-560/2008 dated 4.4.2011 of the Hon'ble Supreme Court of India

Annexure A.5: A true copy of Office Memorandum NO.A.2/10(8)/98-I Vol.III dated 20.1.2014 issued by the second respondent

Annexure A.6: A true copy of Office Memorandum NO.38/37/2016-P&PW (A) dated 6..7.2017 issued by third respondent

Annexure A.7 OM No. A12021/13/2016-I dated 9.8.2017 issued by second respondent

Annexure A.8: A true copy of Office Memorandum No.38/1/18-P&PW(A) dated 28/29.5.2018 issued by the third respondent

Annexure A.9 OM A12021/13/2016-I dated 24.5.2019 issued by the second respondent

Annexure A.10 OM No. A 12013/2/2017-I dated 12.6.2019 issued by second respondent

Annexure A.11 OM No. 38/1/19-PW(A) dated 31.7.2019 issued by third respondent

Annexure A.12 A true copy of letter No.A12013/7/2011-I (Vol.IV) dated 7.8.2020 issued by second respondent to the first applicant.

Annexure A.13 A true copy of representation dated 25.9.2020 submitted by the first applicant to second respondent and respondents 3 and 4

Annexure A.14 A true copy of representation dated 25.9.2020 submitted by the second applicant to second respondent and respondents 3 and 4

Annexure A.15 A true copy of representation dated 25.9.2020 submitted by the third applicant to second respondent and respondents 3 and 4

Annexure A.16 A true copy of representation dated 25.9.2020 submitted by the 4th applicant to second respondent and respondents 3 and 4

Annexure A.17 A true copy of representation dated 25.9.2020

submitted by the 5th applicant to second respondent and respondents 3 and 4

Annexure A.18 A true copy of representation dated 25.9.2020 submitted by the 6th applicant to second respondent and respondents 3 and 4

Annexure A.19 A true copy of representation dated 25.9.2020 submitted by the 7th applicant to second respondent and respondents 3 and 4

Annexure A.20 A true copy of representation dated 25.9.2020 submitted by the 8th applicant to second respondent and respondents 3 and 4

Annexure A.21 A true copy of representation dated 25.9.2020 submitted by the 9th applicant to second respondent and respondents 3 and 4

Annexure A.22 A true copy of representation dated 25.9.2020 submitted by the 10th applicant to second respondent and respondents 3 and 4

Annexure A.23 A true copy of representation dated 25.9.2020 submitted by the 11th applicant to second respondent and respondents 3 and 4

Annexure A.24 A true copy of representation dated 25.9.2020 submitted by the 12th applicant to second respondent and respondents 3 and 4

Annexure A.25 A true copy of representation dated 25.9.2020 submitted by the 13th applicant to second respondent and respondents 3 and 4

Annexure A.26 A true copy of representation dated 25.9.2020 submitted by the 14th applicant to second respondent and respondents 3 and 4

Annexure A.27 A true copy of representation dated 25.9.2020 submitted by the 15th applicant to second respondent and respondents 3 and 4

Annexure A.28 A true copy of representation dated 25.9.2020 submitted by the 16th applicant to second respondent and respondents 3 and 4

Annexure A.29 A true copy of representation dated 25.9.2020 submitted by the 17th applicant to second respondent and respondents 3 and 4

Annexure A.30 A true copy of representation dated 25.9.2020 submitted by the 18th applicant to second respondent and respondents 3 and 4

Annexure A.31 A true copy of representation dated 25.9.2020 submitted by the 19th applicant to second respondent and respondents 3 and 4

Annexure A. 32 A true copy of representation dated 25.9.2020 submitted by the 20th applicant to second respondent and respondents 3 and 4

Annexure A.33 A true copy of representation dated 25.9.2020 submitted by the 21st applicant to second respondent and respondents 3 and 4

Annexure A.34 A true copy of representation dated 25.9.2020 submitted by the 22nd applicant to second respondent and respondents 3 and 4

Annexure A.35 A true copy of representation dated 25.9.2020 submitted by the 23rd applicant to second respondent and respondents 3 and 4

Annexure A.36 A true copy of representation dated 25.9.2020 submitted by the 24th applicant to second respondent and respondents 3 and 4

Annexure A.37 A true copy of representation dated 25.9.2020 submitted by the 25th applicant to second respondent and respondents 3 and 4

Annexure A.38 A true copy of representation dated 25.9.2020 submitted by the 26th applicant to second respondent and respondents 3 and 4

Annexure A.39 A true copy of representation dated 25.9.2020 submitted by the 27th applicant to second respondent and respondents 3 and 4

Annexure A.40 A true copy of representation dated 25.9.2020 submitted by the 28th applicant to second respondent and respondents 3 and 4

Annexure A.41 A true copy of representation dated 25.9.2020 submitted by the 29th applicant to second respondent and respondents 3 and 4

RESPONDENTS' ANNEXURES

Nil

-X-X-X-X-X-X-X-